

lities at the existing tourist centres. Due to limited resources and other priorities it is not possible to undertake a larger programme.

Suggestions from Preservation Societies of Development of Wild Life Tourism

1975. SHRI K. P. SINGH DEO : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government have received any suggestions from any Preservation Society in Delhi and abroad regarding development of wild life tourism in the country ; and

(b) if so, the broad aspects thereof and the reaction of Government in regard thereto ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :

(a) and (b). It has been suggested by the Secretary of the Bombay National History Society that development measures for the promotion of wild life tourism should cover accommodation, transport, catering, reception and guide facilities as well as habitat management for wild life. Government are alive to these problems and are giving careful attention to them.

Official Recognition to Nepali Language

976. SHRI GANESH GHOSH :
SHRI JYOTIRMOY BASU :
SHRI MOHAMMAD ISMAIL :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Government have in a recent communication to the Association for the popularisation of Nepali Language, Darjeeling (West Bengal), refused to give official recognition to Nepali language through inclusion of the same in the Eighth Schedule of the Constitution of India ;

(b) if so, the reasons therefor ; and

(c) the text of the communications exchanged between the Government of India and the said Association on the said issue ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) and (b). The Association was informed that non-

inclusion of Nepali language, and for that matter of any other language, in the Eighth Schedule to the Constitution does not impose any disadvantage upon the speakers of that language and that it is the considered judgement of the Government that in the wider national interest the Eighth Schedule should not be enlarged further. Nepali language is already recognized as an additional official language by the Government of West Bengal in the three hill sub-divisions of Darjeeling District.

(c) A copy each of the communications is laid on the Table of the House. [*Placed in Library. See No. LT-3890/0*].

Recovery of American Made Machine Guns in Jaduguda Jungles

1977. SHRI JYOTIRMOY BASU :
SHRI GANESH GHOSH :
SHRI MOHAMMAD ISMAIL :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that the Police found out American-made machine guns in the Jaduguda jungle of Singhbhum District, Bihar, in the course of their recent combing operations there ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) and (b). Facts are being ascertained from the State Government.

Demand by Nepalese Students Residing in Darjeeling to Answer Question Papers in Nepali

1978. SHRI GANESH GHOSH :
SHRI JYOTIRMOY BASU :
SHRI MOHAMMAD ISMAIL :

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether his attention has been drawn to the agitation by the Nepali students in the district of Darjeeling demanding right to answer questions on elective subjects, except-

ing honours papers, and Post-Graduate examinations in Nepali ;

(b) whether a ten-member delegation of the Darjeeling Government College Student's Union met the Deputy Commissioner, Darjeeling on 9th June, 1970 in this connection ; and

(c) if so, the difficulties in the way of meeting the reasonable demand to realise which the Nepali students have been carrying on agitation ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR V K. R. V. RAO) : (a) to (c). The information is being collected from the State Government and will be placed on the Table of the Sabha in due course.

Stationing of CRP on the Campuses of Educational Institution in West Bengal

1979. SHRI JYOTIRMOY BASU :
SHRI GANESH GHOSH :
SHRI MOHAMMAD ISMAIL :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the names of educational institutions in West Bengal where the C.R.P. had been stationed on the campuses till the 30th of June, 1970 since the imposition of the President's rule ;

(b) the reasons for stationing the C.R.P. on the campuses of educational institutions in each case ;

(c) whether it is a fact that the stationing of Police force inside educational institutions have given rise to discontent among the public of the locality in general and teachers and students in particular ; and

(d) whether it is also a fact that teachers and students of these institutions are planning to launch movement demanding withdrawal of the C.R.P. from the campuses ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE, DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT) : (a) and (b). The information is given in the statement laid on the

Table of the House. [*Placed in Library, See No. LT 3897/70*].

(c) No such general discontent has come to notice.

(d) Such information has come to notice only in regard to Jadavpur.

Alleged Misappropriation of Government Money by Commissioner of Presidency Division West Bengal

1980 SHRI JYOTIRMOY BASU :
SHRI GANESH GHOSH :
SHRI MOHAMMAD ISMAIL :
SHRI B. K. MODAK :
SHRI BHAGABAN DAS :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the attention of Government has been drawn to a report published by the *Darpan* a Bengali Weekly published from Calcutta, in its issue dated the 1st May, 1970, under the title "Charge of misappropriation of Government money against the Commissioner, Presidency Division" ;

(b) whether the attention of Government has also been drawn to the fact that in the said report published by the *Darpan*, a secret report submitted by the Vigilance Commissioner, West Bengal substantiating the charge against the Commissioner, Presidency Division West Bengal of misusing and misappropriating Government money for furthering personal interest, has been extensively quoted ;

(c) whether the Vigilance Commissioner West Bengal submitted any such report to Government ; and

(d) if so, the full text of the said report and the action if any, taken on the same ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) The attention of the Government has been drawn to a report published by "*Darpan*", a Bengali Weekly of Calcutta, in its issue dated 24th April, 1970 under the caption "Sensational allegation against the Commissioner of Presidency Division, Shri Raghunath Banerjee."

(b) Yes, Sir.

(c) Yes, Sir. The Vigilance Commissioner has submitted a report to the Government of West Bengal